

Transmission and Distribution Losses

1958. PROF. P.J. KURIEN:
SHRI VASANT SATHE:

Will the Minister of ENERGY be pleased to state:

(a) whether huge losses of energy are incurred in transmission and distribution;

(b) if so, the extent of such losses incurred annually; and

(c) the steps being taken to minimise these losses and to conserve energy?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) and (b). The Transmission and Distribution (T&D) losses in the Indian power systems are about 22%.

(c) Comprehensive guidelines have been issued to the power Utilities for reducing the losses. These include, inter-alia, conducting of the energy audit for identifying the system elements responsible for excessive losses, installing capacitors to improve the voltage profile, preparation of system improvement schemes for strengthening and improvement of their transmission and distribution systems, installing tamper proof meter boxes to check theft of energy and setting up vigilance squads to detect cases of theft of energy. The theft of energy has been made a cognizable offence under the provisions of Section 39 of Indian Electricity Act, 1910. An Incentive Scheme was introduced by the Government of India with effect from the year 1987 for bringing about reduction in the Transmission and Distribution losses.

Based on the guidelines, the power Utilities have set up vigilance squads for spot checking the premises of the H.T. consumers, and have been formulating system im-

provement schemes to strengthen and improve their transmission and distribution systems. System Improvement Schemes have been taken up for implementation by various State Electricity Boards/Electricity Departments to reduce T&D losses and an incentive scheme has also been introduced to motivate the Station Electricity Boards to reduce the T&D losses.

Decontrol of Molasses

1959. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any decision has been taken by the Union Government regarding decontrol of molasses;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps/proposed to be taken to protect the interest of molasses based alcohol industries?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) No, Sir.

(b) and (c). The present policy aims to ensure availability of molasses to distilleries for production of industrial alcohol at reasonable prices.

Production of Coal and Generation of Power

1960. SHRI NIRMAL KANTI CHATTERJEE: Will the Minister of ENERGY be pleased to state:

(a) the production of coal during last three years, year-wise ; and

(b) the total power generated in the

country during last three years, year-wise?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) The production of coal during the last three years is as given below:—

<i>(million tonnes)</i>	
<i>Year</i>	<i>Coal production</i>
1987-88	179.75
1988-89	194.60
1989-90	200.89

(b) The power generation in the country during 1987-88, 1988-89 and 1989-90 is as under:—

<i>(Billion Units)</i>	
<i>Year</i>	<i>Power generation</i>
1987-88	201.894
1988-89	21.125
1989-90	245.141

Transportation of Betel Leaves

1961. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received proposals for regular and easy booking of betel leaves by the Mail/Express trains from West Bengal;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken to improve the movements of betel leaves by railways specially from West

Bengal?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (c). The proposals from the trade for regular clearance of betel leaf traffic from West Bengal were examined in consultation with the representatives of trade and State Government and adequate arrangements have since been made.

Loss in Operation of Trains

1962. SHRI ANIL SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that most of the trains in all the zones are being run in losses;

(b) whether the Government propose to set up a high level committee to review the working of various zones in this regard; and

(c) the names of the trains running in profit, zone-wise?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) No, Sir.

(c) Train-wise data is not maintained.

Haldia Petrochemical Project

1963. DR. DEBI PROSAD PAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Union Government have granted any fund to the Government of West Bengal for the Haldia Petrochemical Project;

(b) if so, how much fund has already been released to the West Bengal Government for the purpose; and